

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 5734
TO BE ANSWERED ON: 06.04.2022

DELAY IN DATA PROTECTION BILL

5734. SHRI MANISH TEWARI:

Will the Minister of Electronics and Information Technology be pleased to state:

(a) whether the Government is aware of the fact that holding of consultations and deliberations on the Data Protection Bill causing an inordinate delay in the introduction of the Data Protection Bill despite the final report of the Joint Parliamentary Committee on the Personal Data Protecting Bill being tabled;

(b) if so, the details thereof;

(c) whether the aforesaid facts undermines and contradicts the purpose of the Joint Parliamentary Committee and if so, the details thereof;

(d) whether the Draft India Data Accessibility and Use Policy released by the Government proposes the sale of data and information collected by the various Government department and if so, the details thereof;

(e) whether the Government is considering to attach monetary incentive to data collection, if so, whether it would incentivize departments to collect more and more granular personal data; and

(f) whether the Government is aware of the fact that while the policy document uses the phrase “open data” 12 out of the 13 objectives listed are commercial?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) and (b): No, Sir. The Joint Committee of Parliament on Personal Data Protection Bill, 2019 tabled its report in Parliament in December, 2021. The report comprises 93 recommendations including a Bill which is under examination. There have been no deliberations and consultations on the report of JCP.

(c): No, Sir.

(d),(e) and (f): Ministry of Electronics and Information Technology had published the draft India Data Accessibility and Use Policy for Public Consultation. This policy doesn't envisage any sale of data or incentive for data collection. The objective of the draft policy is not commercialization.
